OYCLE STANDS IN GOVERNMENT BUILDINGS

737. SHRI A. G. KULKARNI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) whether it is a fact that different rates of rents are being collected from the contractors of cycle stands in various Government buildings in New Delhi;
- (b) if so, what are the reasons therefor; and
- (c) whether any uniform procedure is being followed to let out cycle stands in various Government buildings; if not, why not?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) Yes.

- (b) The contracts for running the cycle stands in Government office buildings are generally awarded on tender basis. Different rates of rents have been quoted by the contractors depending upo_n the capacity of the particular cycle stand and other fac tors and rents are being charged accordingly.
- (c) Yes, there is a prescribed pro cedure.

विल्ली में सरकारी मुद्रणालय

738. श्री श्रीकृष्ण दत्त पालीवाल : क्या निर्माण भावास तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

- (क) भारत सरकार मृद्राणलय ने मिन्टोरोड दिल्ली में कार्य की वृद्धि को देखते हुए मुद्रणालय के विकास के लिये क्यां कदम उठाये जा रहे हैं ;
- (ख) नजफगढ़ रोड दिल्ली में बन रहे नये मद्रणालय को संपूर्ण होने में यभी कितना समय ग्रीर लगेगा: ग्रीर
- (ग) हिन्दी में सरकारी कार्य की बिख को देखते हुए इन मुद्रणालयों में हिन्दी

कार्य के लिये विकास की गति तीव करने के हेत क्या सरकार कोई कदम उठाने का विचार कर रही है ?

†GOVERNMENT PRESSES, DELHI

733. SHRI S. K. D. PALIWAL: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) what steps are being taken for the expansion of the Government of Undia Press, Minto Road, Delhi, in view of the increased volume of work;
- (b) how much time would be taken for the completion of the new press under construction at Najaf-garh Road, Delhi; and
- whether, in view of the increased volume of Government work in Hindi, some steps for its quick disposal in these presses, are under consideration of Government?]

निर्माण, श्रावास ग्रीर पूर्ति मंत्रालय में उपमंत्री (सरदार इकबाल सिंह) (क) भारत सरकार मुद्राणलय मिन्टो रोड के विस्तार का कोई प्रस्ताव नहीं है।

- (ख) लगभग ब्राठ महीने ।
- (ग) जी हां।

fTHE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) There is no proposal for expansion of the Government of India Press, Minto Road.

- (b) About eight months.
- (c) Yes.]

REIMBURSEMENT OF MEDICAL

EXPENSEB

739. SHRI TRILOKI SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether there havo been a large number of cases of abuse of the
 - t[] English translation.

privilege of reimbursement of medical expenses by the Central Government servants at Allahabad and other places;

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(b) if so, the details thereof and what steps have been taken to see that such misuse is not allowed to go undetected?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) and (b) It has been brought to the notice of the Government Government certain Central employees at Allahabad and other places have been abusing the privilege of reimbursement of medical expenses as provided in the Central Services (Medical Attendance) Rules, 1944 and orders issued thereunder, by presenting false claims in collusion with the authorised medical attendants appointed by the State Government as well as Chemists.

The following steps were taken to check the abuse:--

- (i) the rules have been so amended as to authorise the Controlling authorities to refuse reimbursement where they are not satisfied about the genuineness of the claim;
- (ii) orders have been issued to the effect that the Government servants should purchase medicines only from Government fair-price shops/Co-Consumers' operative Stores/Drugstores/or depots run by the Central or State Governments or local bodies and any other organisations recognised under the Co-operative Societies Act where such shops, stores/depots exist; and
- (iii) orders have been issued restricting the facility of medical attendance at the consulting room or the residence of the patient only for a period of ten days from the commencement of the treatment. The facility of injections at the consulting room has been restricted to 15 in-

iections only. The State Governments have been advised—

(a) to restrict the choice o* authorised medical attendants reliable medical officers;

to Question

(b) to draw up panels of approved chemists and druggists in bitf cities.

SHASTRI NAGAE COLONY, DELHI

- 740. CHAUDHARY A MOHAM-MAD: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether it is a fact that the Delhi Administration has not provided basic necessities like water, electricity, etc. in the Shastri Nagar Colony, Delhi, although the residents are paying house tax for a number of years; and
- (b) if so, the reasons therefor and the steps taken by the Delhi Administration to provide civic facilities in the Colony?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) and (b) The responsibility for providing civic amenities is that of the local body concerned, i.e., the Delhi Municipal Corporation. The Shastri Nagar Colony has been constructed on land which is "Green"" under the Master Plan of Delhi on which no construction can be permitted. The entire area of this Colony stands notified under section 6 of the Land Acquistion Act, 1894. The question of providing civic amenities at this stage does not arise

PAYMENT OP INSTALMENTS BY House BUILDING SOCIETIES FOR ALLOTMENT OF LAND

741. CHAUDHARY A. MOHAM MAD: Will the Minister of WORKS. HOUSING AND SUPPLY be pleased to refer to the statement laid on the